

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

CP Sonkhya & Ors. ~~OA/TA/MP. No.~~ 365 /1993 (in OA No. 390 /93)
Versus U.O. 2 & Ors.

Date of Order

Orders

This is an M.P. (in OA No. 390 /93) for joint application in the OA. On scrutiny it has been found in order.
S.O. (J)

2/6/7

6.7.93.

Mr. R. N. Mathur: Counsel for the applicant

Register & Put up in Court for admission on Today as

per Court orders alongwith OA - 93

REGISTRAR
C.A.T., JAIPUR

6.7.93

Mr. R. N. Mathur: Counsel for the applicant

M.P. is allowed. Permitted to

file joint application.

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

Recd am
Bonal
26/7

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Date _____